

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4482/2016

THE STATE OF UTTAR PRADESH
STATE OF UTTAR PRADESH . THROUGH
PRINCIPAL SECRETARY & ANR.

Appellants

VERSUS

RAKESH KUMAR GUPTA

Respondent

Date : 13-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Kamlendra Mishra, AOR
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Mishra, Adv.
Ms. Aditi Mishra, Adv.

For Respondent(s) : Mr. Anup Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel appearing for the appellant - State of Uttar Pradesh seeks and is granted a week's time to obtain instructions and return better prepared for arguing this appeal.
2. It is made clear that if proper instructions are not rendered to the counsel for the State of Uttar Pradesh by it, we propose to decide the appeal on its merits without granting any further adjournment.
3. List the civil appeal after one week.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)